

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 27.07.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

2.00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mr Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins)265/2022 (IA NO 563/2022)	Sushil Kanugolu V Samunnati Agro Solutions Pvt Ltd	N.V Prakash	M/s.Nithyaesh & Vaibhav
2.	Comp App (AT)(Ins)/242/2022 (IA NO 516/2022, IA NO 515/2022, IA NO 514/2022)	Ideal Surgicals V Bijoy Prabhakaran Pulipra	Harikumar G Nair	
3.	Company Appeal (AT)(Ins) 244/2022	Kotak Mahindra Bank Limited V Sripriya Kumar & 4 Ors	H.Karthik Seshadri	
4.	Company Appeal (AT)(Ins)256/2022 & IA No 536,537,538/2022	Current Power Equipments Pvt Ltd V B.Ramana Kumar	B.Ramana Kumar	
5.	Company Appeal (AT)(Ins)257/2022 & IA No 541,542,543/2022	Earthin Projects Ltd V M/S Global Emerging Markets India Ltd & Ors With	Bommineni Vivekananda	
6.	Company Appeal (AT)(Ins)259/2022 & IA No 549,550,551/2022	Earthin Projects Ltd V M/S Global Emerging Markets India Ltd & Ors	Bommineni Vivekananda	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) No. 269/2022 & IA No 571,572/2022 Impleading IA No 623/2022	V.Venkata Sivakumar V IDBI Bank Ltd & 2 Ors	Venkata Sivakumar	NVS & Associates R1
8.	Comp App (AT)(CH)(Ins) No. 207/2022 & IA No 454/2022	Chinna Rao & 3 Ors V Venkata Sivakumar & Ors	Keerthikiran Murali	Venkata Sivakumar
9.	Comp App (AT)(CH)(Ins) No. 210/2022 & IA.No.462,463/2022	Agniti Industrial parks Pvt Ltd V Liquidator & anr With	Bhagavath Krishnan	T.Ravichandran R2
10.	Comp App (AT)(CH)(Ins) No. 212/2022	Agniti Industrial parks Pvt Ltd V Liquidator & anr	Bhagavath Krishnan	T.Ravichandran R2

11.	Comp App (AT)(CH)(Ins) No. 235/2022 & IA.No.503,504/2022	P Dot G Constructions Private Limited V K.R. Giri Babu	Rajkumar Jhabakh	P.Jagadeesan
12.	Comp App (AT) No.51/2022 (IA No.578/2022)	Uma Packaging and anr V Tirumalaturupati Constructions India Pvt Ltd and 7 ors	Y. Suryanarayan	Narasimha Vara Prasad Anala - Caveator

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	Comp. App (AT)(CH)(Ins) No. 111/2021	Punjab National Bank Vs Udayaraj Patwardhan & 12 others With	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14 DVAS Prasad R13
14.	Comp App (AT)(CH)(Ins) No.132/2021	Punjab National Bank V Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14
15.	TA No. 54/2021 (Comp. App (AT)(Ins)No. 473/2020)	RKKR Steels P Ltd Vs Ramakrishnan Sadasivan Liquidator of Surana Industries Ltd	Kartik Malhotra	J. Manivannan
16.	TA No.156/2021 in (Comp App (AT)(Ins) No.994/2020)	Sandhya & Co. V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A.Pavgi
17.	TA No.157/2021 in (Comp App (AT)(Ins) No.995/2020) & IA No. 207/2022	Sri Adinath Enterprises V S.Rajendran, RP of Vasan Health Care P. Ltd With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A.Pavgi
18.	TA No.158/2021 in (Comp App (AT)(Ins) No.996/2020)	Jai Jinendra Enterprises V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
19.	TA No.159/2021 in (Comp App (AT)(Ins) No.997/2020)	Vijayalakshmi Enterprises V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
20.	TA No.160/2021 in (Comp App (AT)(Ins) No.998/2020)	V.S. Enterprises V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
21.	TA No.161/2021 in (Comp App (AT)(Ins) No.999/2020)	H.S. Syndicate V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi

22.	TA No.162/2021 in (Comp App (AT)(Ins) No.1000/2020)	Hemant Mehta & Sons HUF V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
23.	TA No.163/2021 in (Comp App (AT)(Ins) No.1001/2020)	Vipul Investment V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
24.	TA No.164/2021 in (Comp App (AT)(Ins) No.1002/2020)	Hemant & Co. V M. Mahesh	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi

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By the order of Hon'ble Member (J)

(Chennai Bench)